

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

**CP No. 61(ND)/2014**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018**

**NAME OF THE COMPANY: R.C. Kohli & Ors. M/s The Sports Goods Export Promotion Council.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	<b>For the Petitioner(s):</b>	Mr. Rakesh Kumar, Ms. Preeti Kashyap, Ms. Chetna Bisht, Mr. Hetish Raj Singh, Mr. Sahil Gupta and Mr. Deepanshu Arora, Advocates		
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	<b>For the Respondent(s):</b>	Ms. Anju Jain and Mr. Hitesh Sachal, Advocate for R1 Mr. Tarun, Advocate for R2		
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**ORDER**

Written Submissions of the Respondents are on record.

Ld. Counsel for the Petitioner prays for an adjournment. At his request adjourned to 24<sup>th</sup> April, 2018.



**(Deepa Krishan)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**